	Annexure 3														
Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: 23rd April, 2025															
	List of secured financial creditors (other than financial ceditors belonging to any class of creditors)														
(Amount in ₹)															
		Details of Claim received		Details of claim admitted									Amount		
						Amount				Amount	Amount	Amount	of claim		
				Amount of		covered by	Amount	Whether		of	of any	of claim	under		
Sr.		Date of	Amount	claim	Nature of	security	covered by	related		contigent	mutual	not	verificati	Remarks,	
No.	Name of Creditor	Receipt	claimed	admitted	Claim	interest	guarantee	party?	% voting share in CoC	claim	dues	admitted	on	if any	
	State Bank of														
1	India	09-Apr-25	265067168	265067168	Secured Loan	Yes	Yes	No	53%	NA	NA	NA	NA		
2	YES Bank	16-Apr-25	135844329	135844329	Secured Loan	Yes	Yes	No	27%	NA	NA	Nil	Nil		
	Total		400911497	400911497	-	-	-	-	80%	-	-	-	-		

Notes:

1. The above list of creditors reflects claims received by IRP and verified as on April 23, 2025.

2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.